

OA No 451/04

20/09/05

Hon. Mr. AK Bhatnagar, J.M.

Hon. Mr. D.R. Tiwari, A.M.

Even in the revised list, none for the applicant. Shri D.P. Singh brief holder to Shri K.P. Singh, counsel for the respondents. It is also found that no R.A. has been filed in this case. It appears that applicant is not interested in pursuing the matter. Accordingly, OA is dismissed in default and for non-prosecution.

Hon.
A.M.

Jr
J.M.

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